CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO.: 1 15/07/2019

O.A./260/781/2017 B B MAHARANA & OTHERS

-V/S-

M/O RAILWAYS

ITEM NO:17

FOR APPLICANTS(S) Adv.: Mr. B. Dash

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal
	Heard Ld. Counsels for the applicant and respondents.
	Mr. T. Rath, Ld. Counsel for the respondents' submitted that the respondents have allowed the relief to the applicant which is agreed by the applicant's counsel. Accordingly, the O.A. is disposed of being infructuous.
	(SWARUP KUMAR MISHRA) (GOKUL CHANDRA PATI) MEMBER (J) MEMBER (A)
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